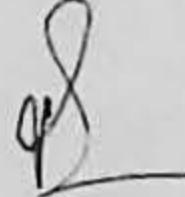


M.A.No.3687/02 in
O.A.No.887/00(D)

20/09/02

Hon. Mr. S. Dayal, A.M.
Hon. Mrs. Meera Chhibber, J.M.

Shri Rakesh Verma for the applicant
and Shri Manoj Kumar for the respondents in the
O.A. Learned counsel for the respondents moves
M.A.No.3687/02 praying for 3 months further time
to comply with the directions contained in Judgment
and order dated 07.01.02 in the O.A. Sufficient
time has already elapsed. However, in the interest
of justice time of 3 months is granted as last
opportunity. With this, the M.A.No.3687/02 stands
disposed of.



J.M.



A.M.

/m.m./

OP.
M.A. in the
instant case is
decided but
the case is re-
arived again.
The case thereon
is put up before
the Registry for
fixing an appropriate
date before the
Court
submitted

No
25/9
S.O. (Adm)